

(c) All the Institutes have already been requested to follow/implement penalty clause as suggested by the Audit. The replies of the concerned institutes are given as under:—

*IASRI, New Delhi:* There was no instances of cases at IASRI in which damage for delay in supply of stores were warranted. Bank guarantee whenever needed as per rules have been obtained and EMD/Security deposit, where firms defaulted, have been forfeited as provided under the Rules.

*IARI, New Delhi:* This requirement has been noted and penalty clause has now been incorporated in purchase orders.

*IISR, Lucknow:* The suggestion has been noted for future compliance. As regards the case of Diesel-generating Sets, it is informed that both the Diesel-generating Sets have been energized on 6.12.1996 which have also been taken over by the Institute.

*CISH, Lucknow:* The suggestion was noted and has been incorporated in all the supply/purchase orders.

*DWR, Karnal:* Such condition is now being incorporated while issuing the tenders/purchase order.

[Translation]

#### **Bargi Dam**

1184. SHRI RAMANAND SINGH: Will the PRIME MINISTER be pleased to state:

(a) The percentage of construction work of the right bank canal of Bargi dam completed so far and the time by which the remaining work is targeted to be completed;

(b) the budgetary provision made for the purpose during the year of 1998-99 and 1999-2000 separately; and

(c) the agricultural land in acres proposed to be irrigated in Madhya Pradesh after completing the right bank canal of Bargi dam?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES ( SHRI SOMPAL): (a) The proposed canal on the right bank of the Bargi dam is part of Bargi Diversion Project which is targeted to be completed by March, 2014. The excavation work has since commenced.

(b) An amount of Rs. 1.20 crores has been kept in the State budget for 1998-99. For the year 1999-2000, no details are available.

(c) An area of 6.05 lac acres of the agricultural land is proposed to be irrigated in Madhya Pradesh after completion of the Bargi Diversion Project.

#### **Flood Control in Bihar**

1185. SHRI SHAKUNI CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the embankments of the river Ganges have been completely damaged in district Katihar due to the devastating floods of 1998;

(b) if so, the details thereof;

(c) whether inhabitants of several villages have deserted to major breach in the Kadagola Ghat in Barar Block;

(d) if so, whether the Union Government propose to provide necessary funds to provide necessary funds to repair the said Ghat without any further delay; and

(e) the time by which the funds are likely to be provided to the State Government for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) The embankment of river Ganges has been partly damaged in Katihar district in Bihar due to floods of 1998.

(b) The embankment has been damaged at two places. One near village Goagachhi and the other at location upstream of Baburbanna village, both on left bank of the river.

(c) No Major breach in the embankment has taken place in Kadagola Ghat in Barari. However, as a precautionary measure inhabitants near Jarlahi ring bund in Kadagola Ghat were temporarily shifted to safer places.

(d) and (e) Maintenance and repair of embankments are done by the State Government out of their own funds. Union Government would therefore not provide financial assistance for such activities.

[English]

#### **Fish Farmers Development Agencies**

1186. SHRI LAKSHMAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of fish farmers development agencies functioning at present in the country for the development of inland fisheries;

(b) the details thereof, Statewise; and

(c) the total amount released by the Union Government to these agencies for training in fish farming during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) and (b) Under the Centrally Sponsored Scheme on "Development of Fresh-water Aquaculture", 422 Fish Farmers Development Agencies (FFDAs) have been sanctioned since 1973-74 for the development of inland fisheries in all the 25 States and one Union Territory of

Pondicherry. A list of FFDAs is given in Statement enclosed.

(c) The total amount released by the Government of India to these agencies during the last three years is as stated below:

Year	Amount (Rs. in lakh)
1995-96	1020.00
1996-97	1095.00
1997-98	1494.245

**Statement**

*List of Sanctioned Fish Farmers Development Agencies (FFDA)*

State/Union Territory	No. of FFDAs	Name of the Districts/Regions where FFDAs are set up
1	2	3
Andhra Pradesh	22	Karimnagar, Kumool, Medak, Krishna, Nalgonda, East Godawari, West Godawari, Mahboobnagar, Nizamabad, Chittoor, Khammam, Srikakulam, Vijayanagarn, Vizag, Guntoor, Prakasham, Nellore, Warangal, Adilabad, Anantpur, Cuddapah and Rangareddy.
Arunachal Pradesh	2	Two Regional FFDAs (1) Itanagar (2) East & West Siang/Tirap/Subansiri.
Assam	23	Darrang, Kamrup, Naowgang, Sibsagar, Cachar, Lakhimpur, Sonitpur, Karimganj, Kabi, Anglong, Dibrugarh, Kokrajhar, Dhubri, Barpeta, Goalpara, Jorhat, Bongaigaon, Nalbari, Morigaon, Golaghat, Tinsukia, Dhemaji, Hailakandi and N.C. Hills District.
Bihar	49	East Champaran, West Champaran, Siwan, Gopalganj, Saran, Vaishali, Muzafarpur, Sitamarhi, Ranchi, Hazaribagh, Gaya, Purnea, Khagaria, Patna, Madhubani, Darbhanga, Munger, Samastipur, Begusaral, Saharsa, Dhanbad, Aurangabad, Gumla, Katihar, Madhepura, Nalanda, Giridih, Godda, Dumka, Bhagalpur, Sahebganj, Deoghar, Singhbhum, Palemau, Rohtas, Bhojpur, Newadah, Jahanabad, Lohardanga, Buxar, Supaul, Araria, Krishnaganj, Banka, Jamui, Bokaro, Chatra, Garhwa and Jamshedpur.

1	2	3
Goa	1	Regional FFD at Panaji.
Gujarat	17	Surat, Panchmahal Bulsar, Kheda, Jamnagar, Bharoach, Surendranagar, Subarnkantha, Vadodhara, Ahmedabad, Rajkot, Bhavnagar, Kutch, Junagarh, Amreli, Banaskantha and Mehsana.
Haryana	16	Karnal, Rohtak, Sonapat, Gurgaon, Faridabad, Sirsa, Mahendragarh, Ambala, Kurukshetra, Hissar, Bhiwani, Jind, Rewari, Panipat, Kaithal and Yamunanagar.
Himachal Pradesh	2	Two Regional FFDA—Bilaspur and Mandi.
Jammu & Kashmir	2	Jammu regional and Kashmir regional.
Karnataka	18	Mysore, Dharwar, Shimoga, Kolar, Raichur, Bidar, Bangalore, Chikmagalur, Hassan, Chitradurga, Gulbarga, Belgaum, Bijapur, Madikeri, Uttara-Kannada, Mandya, Tumkur and Dakshina-Kannada.
Kerala	14	Palghat, Quilon, Trichur, Cannanore, Alleppey, Trivandrum, Ernakulam, Kottayam, Malappuram, Kozhikod, Pathanamthitta, Idukki, Wayanad and Kasargode.
Madhya Pradesh	45	Raipur, Drug, Rajnandgaon, Bilaspur, Raigarh, Rewa, Shahdol, Seoni, Balaghat, Sagar, Chatrapur, Satna, Jabalpur, Sidhi, Shivpuri, Tikamgarh, Khargone, Dhar, Betul, Shehore, Raisen, Jagdalpur (Basti), Mandla, Sarguja, Chhindwara, Bhind, Guna, Gwalior, Hoshangabad, Damoh, Ujjain, Khandwa, Mandsour, Dewas, Indore, Jhabua, Panna, Shajapur, Ratlam, Morena, Datia, Rajgarh, Vidisha, Narsinghpur and Bhopal.
Manipur	8	Central Manipur, South Manipur, Bishanpur, Ukhrul, Tamenglong, Chandel, Sanapati and Thoubal.
Meghalaya	2	One regional FFDA Garo Hills.
Mizoram	5	Aizawl East, Lunglei, Chhimituiphi, Aizawl West and Kolasib.
Nagaland	8	Regional FFDA—Kohima, Zunheboto, Tuensang, Mon, Pheak, Wokha, Mokokchung and Dimapur.
Orissa	30	Cuttack, Puri, Balasore, Ganjam, Phulbani, Bolangir, Sambalpur, Dhenkanal, Mayurbhanj, Kalahandi, Koraput, Sundergarh, Keonjhar, Gajapati, Rayagada, Nawarangpur, Malkanagiri, Bhadrak, Jajpur, Kendrapara, Jagatsinghpur, Khurda, Nayagarh, Angul, Bargarh, Nuapara, and Sonepur, Jharsuguda, Boudh, Deogarh.
Punjab	17	Gurdaspur, Amritsar, Ludhiana, Sangrur, Jullundur, Patiala, Ropar, Hoshiarpur, Bhatinda, Kapurthala, Ferozpur, Faridkot, Mansa and Fatehgarh-Saheb, Mooga, Muktsar, Navasheer.

1	2	3
Rajasthan	15	Ajmer, Alwar, Bhilwara, Bharatpur, Dungarpur, Jaipur, Tonk, Udaipur, Kota, Chittorgarh, Banswara, Jhalawad, Sawaimadhopur, Pali, and Sriganganagar.
Sikkim	1	One regional FFDA.
Tamil Nadu	17	Thanjavur, Madurai, South Arcot, Periyar, Trichurapalli, Dharmapuri, Chengalpattu, Kamarajar, Anna, Tirunelveli, North Arcot, Kanyakumari, Madras, Pudukottai, Posimpam-Muthuramalingam, Kattabomman and Chidambaranar.
Tripura	4	West Tripura, South Tripura and North Tripura, Dhala
Uttar Pradesh	56	Allahabad, Kanpur, Fatehpur, Varanasi, Jaunpur, Balia, Ghazipur, Mirzapur, Basti, Gorakhpur, Deoria, Azamgarh, Lucknow, Unnao, Banda, Gonda, Raibereilly, Moradabad, Sitapur, Hardoi, Lakhimpur — Kheri, Faizabad, Sultanpur, Partappgarh, Barabanki, Bahraich, Meerut, Badaun, Etah, Aligarh, Jalaun, Etawah, Agra, Farukhabad, Manipuri, Muzaffamagar, Bulandshahar, Shahrampur, Ghaziabad, Jhansi, Lalitpur, Hamirpur, Bareilly, Shahjahanpur, Pilibhit, Rampur, Bijnaur, Mathura, Firozabad, Hardwar, Sidharthnagar, Mau, Sonabhadra, Maharajganj, Dehradoon, (Regional FFDA for Garhwal Division) and Nainital (Regional FFDA for Kumaon Division).
West Bengal	18	Bankura, Nadia, Howrah, West Dinajpur, Hooghly, Birbhum, Darjeeling, North 24-Parganas, Malda, Murshidabad, Cooch-Behar, Jalpaiguri, Burdwan, Midnapur, Purulia, 24-Parganas (South), Siliguri Sub-Division of Darjeeling District and Uttar Dinajpur.
Pondicherry	1	Karaikal regional.
<b>Total</b>	<b>422</b>	

#### **Extradition Treaty**

1187. SHRI RANJIB BISWAL:  
SHRI CHETAN CHAUHAN:  
SHRI PANKAJ CHAUDHRY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the countries with which the Government have signed extradition treaties so far;

(b) whether the Government have a proposal to sign an extradition treaty with United States of America; and

(c) if so, the steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):  
(a) India has so far concluded Extradition Treaties with Belgium, Bhutan, Canada, Hong Kong, Nepal, Netherlands, Russian Federation, Switzerland, United Kingdom and United States of America.

(b) and (c) India signed new Extradition Treaty with United States of America on 25th June, 1997. The United States of America, however, is yet to ratify it.

#### **Welfare Programme for Fishermen**

1188. SHRI U.V. KRISHNAMRAJU: Will the PRIME MINISTER be pleased to state: